

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

39

C.P. No. 533/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Aroawana Ports & Infrastructure Pvt Ltd  
V/s  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
39	Rushid Aiya i/b Ajit Singh Tawal & Co.	Advocate for petitioner	

ORDER

CP 533/252/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)